

Annexure 9
Tushar Realhomes LLP
Date of Commencement of CIRP 27/02/2023
List of Creditors as on 17.10.2023
LIST OF OTHER CREDITORS (other than financial creditors and operational creditors)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Divya Jaiman	3/26/2023	680000.00	500000.00	-	0	180000	Claim provisionally admitted as per the amount received as per Bank account statements of the CD.
2	Prem Joshi	4/5/2023	200000.00	200000.00	-	0	0	Claim provisionally admitted as per the amount received as per Bank account statements of the CD.
3	Mehtab Jahan	8/8/2023	700000.00	700000.00	-	0	0	Deatails about allocation of flat and Flat Agreement, if any, required from the claimant.
	Total		1580000.00	1400000.00	0.00	0.00	180000.00	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification

Babu Lal Gurjar

Interim Resolution Professional

Tushar Realhome LLP

Regn. No. IBBI/IPA-003/IP-N00297/2020-2021/13260

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